

O.I.H.

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO.3911  
TO BE ANSWERED ON MARCH 20, 2018

ECO-FRIENDLY BUILDINGS

No.3911

SHRI RAJAN VICHARE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government proposes to make even small buildings eco-friendly and if so, the details thereof;
- (b) whether the Government is considering to make the built-up-area of five thousand to twenty thousand square metres of building eco-friendly, and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (c): Urban Development is a State subject. The Ministry of Housing and Urban Affairs provides technical & advisory support to State Governments. The Ministry has released the Model Building Bye Laws (MBBL), 2016 which is an advisory document for the State Governments. MBBL, 2016 advocates various environmental parameters for the buildings with built up area of 5000 to 20000 square metres. The adherence to the environmental parameters prescribed for construction of buildings in MBBL, 2016 falls within the purview of Urban Local Bodies/State Governments.

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